NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 139/17 in CP(IB) No.21/ BB/ 17	-	For confirmation of change of IRP	Rule 7 of IB	Aegan Batteries Pvt.Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

RAJESH S. ADVOCATE

क्षेत्र ३९ २६९ २४

<u>ORDER</u>

Matter is listed today for confirmation of R.P as per order of this Tribunal dated 13/10/2017 in I.A 139/17. IBBI-New Delhi gave confirmation for the appointment of Mr. Ravindra Beleyur as R.P in their letter dated 30/10/2017. Therefore, Tribunal confirmed the appointment of Mr. Ravindra Beleyur as R.P in this case and he is directed to discharge his function as per I & B Code.

Member (T) Member (J)